

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 4

CP (IB) No. 232/Chd/Hry/2019

IN THE MATTER OF:

Bhushan Power & Steel Ltd.

... Petitioner-Operational Creditor

Versus

Shiv Tools Engineering Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 24.07.2024

CORAM:

**SHRI. ASHISH VERMA,
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Rajansh Thukra, Advocate

For the Respondent : Mr. Pulkit Goyal with Ms. Ramneek Kaur,
Advocates

ORDER

It is stated by learned counsel for the petitioner-operational creditor that the matter is listed before Hon'ble NCLAT on 01.08.2024. On the request of learned counsels for the parties, let the matter be listed on 12.08.2024.

Sd/-

**(ASHISH VERMA)
HON'BLE MEMBER (T)**

Sd/-

**(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)**